

Disinvestment of BHEL

193. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry proposes to privatise BHEL in the year 2020;
- (b) if so, the details of the proposal and plan of disinvestment; and
- (c) the reasons for the disinvestment of BHEL?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The Government has so far not taken any decision for Strategic Disinvestment/Privatisation of Bharat Heavy Electricals Ltd. (BHEL).

(b) and (c) Does not arise.

Recapitalisation of PSBs

194. SHRI S. MUTHUKARUPPAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has promised ₹70,000 crore upfront liquidity recapitalisation to Public Sector Banks (PSBs);
- (b) if so, the details thereof;
- (c) the total amount released so far to these banks on the said account;
- (d) whether Government has made any review on the working of these banks after the infusion of this promised upfront liquidity recapitalisation; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) For the current financial year, Budget provision of ₹ 70,000 crore has been made for recapitalisation of banks, out of which Government has infused ₹ 64,612 crore in PSBs and ₹ 4,557 crore in IDBI Bank Limited.

(d) and (e) Recapitalisation of PSBs has been accompanied by implementation of reforms. Bank-wise performance in implementation of reforms is being measured and reviewed since March 2018 through an independent agency, using an objective, transparent and publicly reported Enhanced Access and Service Excellence (EASE)